

**PRL CIVIL JUDGE and JMFC, ANEKAL**  
**In the Court of GOKULA K**  
**PRL. CIVIL JUDGE**  
**Criminal Cause List Dated 29-04-2021**

Case Type	Reg.No/Year	SubStage
<b>SUMMONS</b>		
1	C.C.	525/2019
2	C.C.	2059/2019
3	C.C.	2062/2019
4	C.C.	7741/2020
5	C.C.	7742/2020
6	C.C.	7743/2020
7	C.C.	7746/2020
<b>EVIDENCE</b>		
8	C.C.	1142/2008
9	C.C.	1561/2008
10	C.C.	384/2010
11	C.C.	1011/2010
12	C.C.	870/2011
13	C.C.	1642/2013
14	C.C.	934/2015
15	C.C.	838/2017
16	C.C.	194/2016 CLAIMANTS EVIDENCE
17	C.C.	435/2016 SS TO WITNESSES
<b>COMPLIANCE</b>		
18	C.C.	1070/2010
<b>Comply</b>		
19	Crl.Misc.	516/2018
<b>Notice to Surety</b>		
20	C.C.	557/2011
<b>Cross Examination</b>		
21	C.C.	786/2019
22	C.C.	909/2019
<b>Witness Warrant</b>		
23	C.C.	693/2010
24	C.C.	371/2013
<b>Hear Before Charge</b>		
25	C.C.	284/2016
26	C.C.	1499/2018
<b>Sworn Statement</b>		
27	P.C.R.	594/2019
28	P.C.R.	49/2020

*morning session*

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Case Type	Reg.No/Year	SubStage
29	P.C.R.	88/2020
30	P.C.R.	147/2020
<b><u>CROSS OF PW1</u></b>		
31	C.C.	774/2019
<b><u>Hear</u></b>		
32	P.C.R.	364/2016
<b><u>Await report</u></b>		
33	P.C.R.	144/2014
34	P.C.R.	256/2014
35	P.C.R.	93/2016
36	P.C.R.	267/2016
37	P.C.R.	564/2018
38	P.C.R.	320/2019
39	P.C.R.	671/2019
40	P.C.R.	1/2020
41	P.C.R.	92/2020
<b><u>CALL ON</u></b>		
42	P.C.R.	141/2021
<b><u>OBJECTIONS</u></b>		
43	C.C.	1917/2018
44	C.C.	1921/2018
<b><u>Further Evidence</u></b>		
45	C.C.	1221/2015
46	C.C.	1831/2018
<b><u>Issue NBW TO ACCUSED</u></b>		
47	C.C.	125/2012
48	C.C.	323/2011
49	C.C.	215/2011
50	C.C.	680/2012
51	C.C.	706/2012
52	C.C.	910/2014
53	C.C.	1335/2014
54	C.C.	964/2015
55	C.C.	172/2016
56	C.C.	436/2016
57	C.C.	1468/2016
58	C.C.	987/2018

→ Morning Session.

→ Afternoon Session.

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Case Type	Reg.No/Year	SubStage
59	C.C.	1070/2018
60	C.C.	3417/2020
<b><u>Issue Reminder</u></b>		
61	P.C.R.	125/2017
62	P.C.R.	275/2017
<b><u>PLEA</u></b>		
63	C.C.	834/2009
64	C.C.	1006/2019
65	C.C.	1116/2019
66	C.C.	1680/2019
<b><u>Issue Summons.</u></b>		
67	C.C.	522/2019
68	C.C.	3107/2020
69	C.C.	3109/2020
70	C.C.	3110/2020
71	C.C.	12433/2020
72	C.C.	7403/2021
73	C.C.	7404/2021
74	C.C.	7405/2021
75	C.C.	7406/2021
76	C.C.	7407/2021
77	C.C.	7408/2021
78	C.C.	7409/2021
79	C.C.	7410/2021
80	C.C.	7411/2021
81	C.C.	7412/2021
<b><u>Reissue NBW to accused</u></b>		
82	C.C.	860/2009
83	C.C.	796/2011
84	C.C.	189/2012
85	C.C.	1430/2013
86	C.C.	1216/2015
87	C.C.	1141/2018
88	C.C.	1453/2018
<b><u>Reissue Summons</u></b>		
89	C.C.	524/2019

*Afternoon  
~~Missing~~  
 Session.*